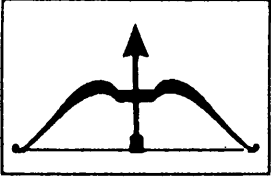


201 VS (MM)  
17/7/15

S.No.26(R)

BY NO:-181, PPEMS



# SHIVSENA CENTRAL OFFICE

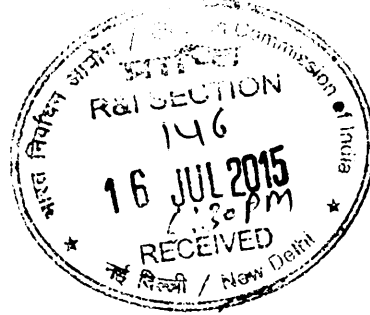
18.7.2015

Shivsena Bhavan : 1st Floor, Ram Ganesh Gadkari Chowk, Dadar, Mumbai - 400 028.  
Tel : 2437 1199 / 2454 4114 • Fax : 2421 1717  
Shivalaya : 7, Govt. Barrack, Nariman Point, Mumbai - 400 021.  
Tel : 2288 3434 / 2288 5050 • Fax : 2288 3535

45 (MM)

Date :

Date : 15<sup>th</sup> July 2015



To  
**The Under Secretary**  
Election commission of India  
Nirvachan Sadan,  
Ashoka Road,  
New Delhi – 110001

**Ref: Shivsena**

**Sub.- Submission of Election Accounts for Assembly Election held in 2015 for NCT of Delhi Assembly.**

Sir,

We are submitting herewith Statement of election expenditure for General Election to the Legislative Assembly of NCT of Delhi -2015

Please acknowledge the same.

Thanking you,

For SHIVSENA

(Anil Desai)

Member of Parliament – Rajyasabha  
Secretary, Shivsena



**STATEMENT OF ELECTION EXPENDITURE OF POLITICAL PARTY IN ELECTIONS TO ASSEMBLY**

(from the date of announcement of election till the date of completion of election )

1 Name of Political Party : **SHIVSENA**

2 Election to Legislative Assembly of State: **NCT OF DELHI**  
(mention the name of the state in case of Assembly and strick out which is not relevant)

3 Date of announcement of election : **14.01.2015**                      4 Date of completion of election                      **12.02.2015**

**PART - A**

**5 Details of Election Expenditure incurred/authorized at Party Central Headquarters**

**5.1 a. Opening Balance of Party funds at Party Central Headquarters**

(on date of announcement of election)

**Description**

	<b>Amount</b>
(i) Cash in Hand	1986522.12
(ii) Bank Balance	
(Please mention name of the bank and branch)	
1. Bank of Baroda - Dadar Branch	17973.00
2. Bhavani Sahakari Bank - Dadar Branch A/c No-1349	21905058.88
3. Bhavani Sahakari Bank - Madat Nidhi -Dadar Branch A/c No- 8952	6271903.49
4. Bhavani Sahakari Bank - Nirdhar Nidhi -Dadar Branch A/c No-8679	1703926.00
5. Bank of Maharashtra - Dadar Branch A/c No-20010548503	3440224.15
6. Bhavani Sahakari bank - Shivsena - Dadar Branch A/c No-751	4150515.94
<b>Total</b>	<b>39476123.58</b>

**5.2 a. Gross receipts of Party Central Headquarters from all sources from the announcement of election to the date of completion of election**

**Description**

	<b>Amount</b>
(i) Cash	694400.00
(ii) Cheque or draft etc.	2147930.00
(iii) In kind (received complimentary goods or services from any person/entity) (Please mention details and notional value of such item-goods or services such as helicopter services etc. received as complimentary from any person/entity )	0.00
<b>Total</b>	<b>2842330.00</b>

**5.3 a. Gross Expenditure incurred/authorized by Party Central Headquarters for general Party propoganda from the announcement of election to the date of completion of election** (If more than one state are involved , then the state wise total expenses incurred by the Party Central Head Quarters is to be given Schedule-1)

**Description of Gross expenditure by Party Central Headquarters**

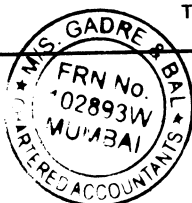
	<b>Amount</b>
(i) Cash	0.00
(ii) Cheque/draft etc	N.A.
(iii) Expenditure authorized, but remaining outstanding on date of completion of election.	N.A.
<b>Total</b>	<b>0.00</b>

**b. Break up of the above general Party Propoganda expenses incurred/ authorized by Party central headquarters.**

(i) Travel expenses of Star Campaigners as mentioned in explanation 1 of Section 77 of R.P.Act,1951 <b>(Details to be enclosed in format given in Schedule-2)</b>	0.00
(ii) Travel expenses of leaders other than Star campaigners. <b>(Details to be enclosed in format given in Schedule-2A)</b>	0.00
(iii) Expense on Media advertisement (print and electronic,bulk sms,cable, website, TV channel etc) on General Party propoganda <b>(Details to be enclosed in format given in Schedule-3)</b>	0.00
(iv) Expense on Publicity Materials including posters,banners,badges,stickers, arches,gates,cutouts,hoardings,flags etc for general party propoganda <b>(Details to be enclosed in format given in Schedule-4)</b>	0.00
(v) Expense on Public meetings/processions/rally etc, for general party propoganda <b>(Details to be enclosed in format given in Schedule-5)</b>	0.00
(vi) Any other expense towards General Party Propoganda <b>(Details to be enclosed in format given inSchedule-6)</b>	0.00

**Total expenses on genelral party propoganda**

**0.00**



5.4 a. Gross Expenditure incurred/authorised by Party Central Headquarters for the Candidates(s)

- (i) Total lump sum payment(s) to candidate(s) of the party or other candidate(s) authorized/incurred by Party Central Headquarters, either in cash or by instruments like- cheque/DD/PO/RTGS/Fund Transfer etc. 0.00  
**(details to be enclosed in format given in Schedule-7)**
- (ii) Total Expense on Media Advertisement(print and electronic,bulk sms,cable, website,TV Channel etc.) for specific candidates(s) with photo or name or attributable as election expenses of candidates(s) 0.00  
**(Details to be enclosed in format given in Schedule-8)**
- (iii) Total expenses on Publicity Materials(like posters,banners,election materials etc) with photo and /or name of the candidate(s) 0.00  
**(Details to be enclosed in format given in Schedule-9)**
- (iv) Total Expense (Other than general party propaganda) on Public meetings/ processions etc (barricades/audio etc/hired vehicles for the audience / supporters) at the rally of Star Campaigners or other leaders with candidates(s) 0.00  
**(Details to be enclosed in format given in Schedule-10)**
- (v) Any other expense for candidate(s) 0.00  
**(Details to be enclosed in format given in Schedule-11)**

**Total expenses on Candidate(s)** 0.00

5.5 Total lump sum amount given by Party Central Headquarters to State Unit(s) of the Party(including the districts and local units) or other party for election expenses (Please mention state wise amount). if political party makes payments(s) on more than one occasion then date wise details are to be mentioned.

Name of State Unit or Party to which payment made/Name if Other Political Party(if any)	Dates(s) of Payment	Cash,Cheq/DD no. etc	Amount
1			
2			
3 etc			
<b>Total</b>			<u>0</u>

5.6 a. Closing balance of Party funds at Party Central/Heqdquarters on the completion of election

Description	Amount
(i) Cash in Hand	1680099.12
(ii) Bank Balance	
(Please mention name of the bank and branch)	
1. Bank of Baroda - Dadar Branch	17973.00
2. Bhavani Sahakari Bank - Dadar Branch A/c No-1349	20536872.88
3. Bhavani Sahakari Bank - Madat Nidhi -Dadar Branch A/c No- 8952	6401765.49
4. Bhavani Sahakari Bank - Nirdhar Nidhi -Dadar Branch A/c No-8679	1703926.00
5. Bank of Maharashtra - Dadar Branch A/c No-20010548503	3678033.15
6. Bhavani Sahakari bank - Shivsena - Dadar Branch A/c No-751	<u>4187625.94</u>
<b>Total</b>	<u>38206295.58</u>



**PART-B**

**6 Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarters including all district level and local units for the State of NCT OF DELHI**

- I. If political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro-forma,
- II. The State political party having headquarter within the stae shall submit report in this pro-forma.

6.1 a. Opening Balance of State Uinit(including district level units and local units) **Amount**  
(on date of announcement of election)

**Description** **Amount**

(i) Cash in Hand 0.00

(ii) Bank Balance 0.00

(Please mention name of the bank and branch)

**Total** **0.00**

6.2 a. Gross receipts from all sources from the date of announcement of election **Amount**  
to the date of completion of election by State Unit(including district level units in the state)

**Description**

(i) Cash 0.00

(ii) Cheque or draft etc. 0.00

(iii) In kind (received complimentary goods or services from any person/entity)

(Please mention details and notional value of such item-goods or services such as helicopter services etc. received as complimentary from any person/entity )

**Total** **0.00**

6.3 a. Gross Expenditure incurred/authorized by State Unit (including district level units and local units)for  
General Party propoganda(from the date of announcement of election to the date of completion of  
election)

**Description of Gross expenditure by State Unit** **Amount**

(i) Cash 0.00

(ii) Cheque/draft etc 0.00

(iii) Expenditure authorized, but remaining outstanding on date of completion of election. 0.00

**Total** **0.00**

**b. Break up of the above general Party Propoganda expenses incurred/ authorized by State Unit(including District level Units and local units)**

(i) Travel expenses of Star Campaigner(s) incurred by State Unit 0.00

**(Details to be enclosed in format given in Schedule-12)**

(ii) Travel expenses on Other leaders by State Unit 0.00

**(Details to be enclosed in format given in Schedule-13)**

(iii) Expense on Media advertisement (print and electronic,bulk sms,cable, website, TV channel etc) on General Party propoganda by State Unit. 0.00

**(Details to be enclosed in format given in Schedule-14)**

(iv) Expense on Publicity Materials including posters,banners,badges,stickers, arches,gates,cutouts,hoardings,flags etc for general party propoganda by State Unit 0.00

**(Details to be enclosed in format given in Schedule-15)**

(v) Expense on Public meetings/processions/rally etc, for general party propoganda by State Unit. 0.00

**(Details to nbe enclosed in format given in Schedule-16)**

(vi) Any other expense towards General Party Propoganda by State Unit 0.00

**(Details to be enclosed in format given inSchedule-17)**

**Total expenses on geneneral party propoganda by State Unit** **0.00**



**PART-C**

**7 Summary of all Receipts and Expenditure incurred / authorized by the Political Party during election (from the date of announcement of election till completion of election) as mentioned in tables in Part-A and B.**

**A Name of the Party** SHIVSENA

**B Date(s) of Poll** 07.02.2015

**C Election to :** NCT OF DELHI  
(mention the State names and Assembly/Loksabha Constituency)

<b>D Opening Balance (for Party Central Headquarters and State/Dist./Local level units all included)</b>	<b>Amount</b>
I. Cash in hand [5.1.(a).(i)+6.1.a.(i) of all election related states]	1986522.12
I. Cash in bank [5.1.(a).(i)+6.1.a.(i) of all election related states]	37489601.46

**E Gross receipts from date of announcement of election to the date of completion of election (both at Party Central Headquarters and state/Dist./Local level units)**

Description	Amount
I. Cash [5.2.a.(i) + 6.2.a.(i) of all states]	694400.00
II. Cheque or Draft [5.2.a.(ii)+6.2.a.(ii) of all states]	2147930.00
III. In kind (or complementary receipts) [5.2.a.(iii) of all election related states]	
<b>IV. Total receipt(s)</b>	<b>2842330.00</b>

**F Gross Expenditure incurred/authorized for general Party propaganda from the date of announcement of election to the date of completion of election (both at Party Central Headquarters and state/Dist./Local level units)**

Description	Amount
I. Cash or Cheque/DD etc. [5.3.a.(i)+6.3.a.(i) of all election related states]	0.00
II. Cheque or Draft [5.3.a.(ii)+6.3.a.(ii) of all election related states]	0.00
III. Expenditure authorized, but remaining outstanding on date of completion of election [5.3.a.(iii)+6.3.a.(iii) of all election related states]	N.A.
<b>IV. Total Expenditure on general party propaganda</b>	<b>0.00</b>

**G Gross Expenditure by Political Party incurred/authorized for the Candidate(s) other than general party propaganda (both at Party Central Headquarters and state/Dist./Local level units)**

Description	Amount
I. Cash or Cheque/DD etc. payment to candidate(s) [5.4.a.(i)+6.4.a.(i)]	
II. In kind-	
a. Media payments [5.4.a.(ii)+6.4.a.(ii) of all election related states]	0.00
b. Publicity materials [5.4.a.(iii)+6.4.a.(iii) of all election related states]	0.00
c. Public meetings, processions etc., [5.4.a.(iv) +6.4.a.(iv) of all election related states]	0.00
d. Any other expenses [5.4.a.(v)+6.4.a.(v) Of all election related states]	0.00
<b>IV. Total Expenditure on candidate(s)</b>	<b>0.00</b>

**H Gross Total Expenditure for general party propaganda and for candidate(s)**  
[Total of F (IV)+G (IV) above of this table]

**I Closing Balance (both at Party Central headquarters and state/Dist./Local level units)**

Description	Amount
a. Cash in hand [5.6.a.(i)+6.6.a.(i) of election related states]	1680099.12
b. Bank balance [5.6.a.(ii)+6.6.a.(ii) of election related states]	36526196.46
<b>c. Total Closing Balance</b>	<b>38206295.58</b>



PART-D

Verification

I, Shri. **ANIL YESHWANT DESAI**...do hereby verify and declare that the account of election expenditure as furnished in the statement of election expenditure(Part A,B,C) includes all items of election expenditure incurred/authorized by the political party {Party Central Headquarters/ State Unit (including District level & Local Units)}\*in connection with the general elections of .  
**NCT OF DELHI**  
**State Assembly** and nothing has been concealed or withheld/suppressed there from, and

That the said statements of election expenditure.,are true and correct account to the best of my knowledge and belief and no material fact has been concealed.

Date

*x Anil Desai*  
Signature and Seal of Treasurer  
Or Authorized Person

Counter signed by

*[Signature]*  
Signature of the Party President/  
General Secretary

Certified by the Auditor



**For M/S. GADRE & BAL**  
**CHARTERED ACCOUNTANTS**

*[Signature]*  
**(MR. S. V. BAL) PARTNER**  
**Membership No. 32573**  
Signature and Seal of the Auditor

15 JUL 2015

**Expenses by Party Central Headquarters**

**Schedule-1**  
**State wise break up of Gross Expenditure authorized/incurred by Party Central Headquarters for general Party propaganda from the date of announcement of election to the date of completion of election**

S.No.	Name of the State	Cash	Cheque etc	Expenditure authorized, but remaining outstanding on date of completion of poll	
1	NCT OF DELHI	N.A.	N.A.	N.A.	0.00
2					
3					
Total					0.00

**Expenses by Party Central Headquarters**

**Schedule- 2**  
**Travel expenses of Star Campaigner(s) authorized/incurred by Party Central Headquarters**

S.No.	State and venue	Date of the meeting	Name of the Star Campaigner	Mode of Travel (Taxi, Helicopter, Aircraft etc.,)	Total Amount (including outstanding amt.)
1	NCT OF DELHI	N.A.	N.A.	N.A.	0.00
					0.00



Expenses by Party Central Headquarters				
Schedule- 2 A				
Travel expenses of Other leader(s) incurred/Authorized by Party Central headquarters (including expenses after announcement and before nomination)				
S.No.	State and venue	Date of the meeting	Name of the leader	Total Amount (including outstanding amt.)
1			NOT APPLICABLE	0
2				
3				

Expenses by Party Central Headquarters					
Schedule- 3					
Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party Propaganda authorized/incurred by Party Central Headquarters					
S.No.	State	Name of the payee	Name of media (print/electronic/ sms, cable tv etc)	Date (of print/telecast sms)	Total
NOT APPLICABLE					
Total					0.00





Schedule- 4 Expenses by Party Central Headquarters				
Expense(s) on Publicity material including Posters,Banners,Badges,Stickers,Arches,gates,cutouts,hoardings, flags etc for general party propaganda authorized/incurred by Party Central Headquarters				
S.No.	State	No.and Name of the Assem Parl.Constituency	Details of the items	Total Amount (including outstanding Amt.)
	NCT OF DELHI	NOT APPLICABLE		0.00

Schedule- 5				
Expense(s) on Public meetings/procession/Rally (like dias/audio/barricade/vehicles etc.)authorized/incurred by Party Central Headquarters				
S.No.	State	No.and Name of the Assem Parl.Constituency	Details of the items	Total Amount (including outstanding amt.)
	NCT OF DELHI	NOT APPLICABLE		0.00

Schedule- 6 Expenses by Party Central Headquarters					
Any other expense(s) for General Party propaganda authorized/incurred by Party Central headquarters					
S.No.	State	Purpose	Date	Details of Items	Amount
	NCT OF DELHI	NOT APPLICABLE			0.00



**Expenses by Party Central Headquarters**

**Schedule- 7**

**Total lump sum payment(s) to Candidate(s) of the party or other candidate(s) if, any authorized/incurred by Party Central Headquarters, either in cash or by Instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If political party makes payments(s) to candidate(s) on more than one occasion then date wise details are to be mentioned.**

S.No.	Name of the State/ No. and Name of the Assembly/ Parl. Constituency	Name of Candidate(s) and name of Party to be mentioned in case of other party	Date(s) of payment	Cash Amount	Cheq/DD no. etc. and Date	Total Amount paid
1	NOT APPLICABLE					
2						
3						
4						
<b>Total</b>						0

**Expenses by Party Central Headquarters**

**Schedule- 8**

**Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc) for specific candidate(s) with photo or name of candidate or attributable to any candidate(s) authorized/incurred by Party central Headquarters.**

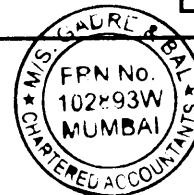
S.No.	State	Name of the candidate(s)	Name of media (print/electronic/ sms/cable tv etc.	Date (of print/telecast/ sms	Total Amount paid
1	NOT APPLICABLE				
2					
3					
4					
<b>Total</b>					0

**Expenses by Party Central Headquarters**

**Schedule- 9**

**Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidate(s) or attributable to candidate(s) and authorized/incurred by Party Central Headquarters**

S.No.	State /No. and name of the Assembly/Parl. Constituency	Name of the Candidate(s)	Details of the item	Total Amount paid
1	NOT APPLICABLE			
2				
3				
4				
5				
<b>Total</b>				0



**Expenses by Party Central Headquarters**

**Schedule- 10**

**Total Expense authorized/incurred by Party Central Headquarters(Other than general party propaganda) on Public meetings/processions etc (barricades/audio etc/hired vehicles for the audience/supporters at the rally of Star Campaigner(s) or other leaders with candidate(s))**

S.No.	State and Venue	Name(s) of the Star campaigner(s) and other leader(s)	Name of the Candidate(s)	Date	Items of Expenditure	Total Amount outstanding amt)
	NOT APPLICABLE					
<b>TOTAL-A</b>						<b>0</b>

**Expenses by Party Central Headquarters**

**Schedule- 11**

**Any other expense(s) for the candidate(s) authorized incurred by Party Central headquarters**

S.No.	State	No. and Name of the Assembly/Parl Constituency	Name of the Candidate(s)	Details of the Items	Total Amount outstanding amt.)
1 2 3	NOT APPLICABLE				
<b>Total</b>					<b>0.00</b>



**Statewise Details of Election Expenses**

Name of the State **NCT OF DELHI**

**Schedule- 12**

**Travel expenses of Star Campaigner(s) authorized/incurred by State/Distt./Local Units**

S.No.	State and Venue	Date of meeting	Name(s) of the star campaigner(s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount outstanding amt.)
1						
2	NIL	NIL	NIL	NIL	NIL	0.00
3						
<b>Total</b>						<b>0.00</b>

**Statewise Details of Election Expenses**

Name of the State **NCT OF DELHI**

**Schedule- 13**

**Travel expenses of their leader(s) authorized/incurred by State/Distt./Local Units (including expenses after announcement and before nomination)**

S.No.	State and Venue	Date of meeting	Name of the leader(s)	Mode of Travel (Taxi, Helicopter, Aircraft etc.)	Name of the payee in case of Helicopter or Aircraft	Total Amount including outstanding amt.)
1						
2	NIL	NIL	NIL	NIL	NIL	0.00
3						
<b>Total</b>						

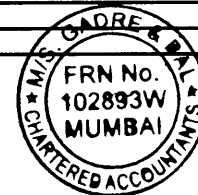
**Statewise Details of Election Expenses**

Name of the State **NCT OF DELHI**

**Schedule- 14**

**Expense(s) on Media Advertisement (print and electronic, bulk sms, cable, website and TV Channel etc.) on General Party Propaganda authorized/incurred by State/Distt./Local Units**

S.No.	State	Name of the payee	Name of media (printer/electronic/ sms, cable tv, website TV Channel etc)	Date (of print / telecast/sms etc)	Total Amount including outstanding amt.)
1					
2	NIL	NIL	NIL	NIL	0.00
3					
<b>Total</b>					<b>0.00</b>



**Statewise Details of Election Expenses**

Name of the State **NCT OF DELHI**  
 Schedule- 15

Expense(s) on Publicity Materials including posters,banners,badges,stickers,arches,gates,cutouts,hoardings, flags etc for general party propaganda authorized/incurred by State/Distt./Local Units

S.No.	State	No.and Name of the Asser Constituency	Details of the items	Total Amount including outstanding amt.)
1				
2	NIL	NIL	NIL	0.00
3				
Total				0.00

**Statewise Details of Election Expenses**

Name of the State **NCT OF DELHI**

Schedule- 16

Expense(s) on Publicity meetings/procession/Rally (like dias/audio/barricade/vehicles etc.)authorized/incurred by State/Distt./Local Units

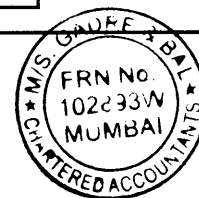
S.No.	State and Venue	Date of the meeting/ procession/Rally	Details of the items	Total Amount including outstanding amt.)
1				
2	NIL	NIL	NIL	0.00
3				
Total				0.00

**Statewise Details of Election Expenses**

Name of the State **NCT OF DELHI**  
 Schedule- 17

Any other expense(s) for General Party propaganda authrozed/incurred by State/Distt./Local Units

S.No.	State	Purpose/Details of the iter	Date of expenditure	Total Amount (including outstanding amt.)
1				
2	NIL	NIL	NIL	0.00
3				
Total				0.00



**Statewise Details of Election Expenses**

Name of the State **NCT OF DELHI**

**Schedule- 18**

Total lump sum payment(s) to Candidate(s) of the party or other candidate(s) if, any authorized/incurred by State/ Distt./Local Units, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. If State/Distt./ Local Units makes payment(s) to Candidate(s) on more than one occasion then date wise details are to be mentioned.

S.No.	Name of the State/No. and Name of the Assembly/ Parl. Constituency.	Name of Candidate(s) and name of Party to be mentioned in case of other party.	Date(s) of payment	Cash Amount	Cheq/DD no etc. and Date	Total amount paid
1	NIL	NIL	NIL	NIL	NIL	0.00
2						
3						
Total						0.00

**Statewise Details of Election Expenses**

Name of the State **NCT OF DELHI**

**Schedule- 19**

Total Expense on Media Advertisement (print and electronic, bulk sms, cable, website, TV Channel etc.) authorized/incurred by State/Distt./Local Units for specific candidate(s) with photo or name of candidate(s) or attributable to any candidate(s)

S.No.	Name of the State/No. and Name of the Assembly/ Parl. Constituency.	Name of Candidate(s) and name of Party to be mentioned in case of other party.	Date(s) of payment	Cash Amount	Cheq/DD no etc. and Date	Total amount paid
1	NIL	NIL	NIL	NIL	NIL	0.00
2						
3						
4						
Total						0.00

**Statewise Details of Election Expenses**

Name of the State **NCT OF DELHI**

**Schedule- 20**

Total expense on Publicity Materials (like posters, banners, election materials etc) with photo and/or name of the candidates or attributable to candidate(s) authorized/incurred by State/Distt./Local Units

S.No.	Name of the State/No. and Name of the Assembly/ Parl. Constituency.	Name of Candidate(s)	Details of the items	Total Amount (including outstanding amt.)
1	NIL	NIL	NIL	0.00
2				
3				
4				
Total				0.00



**Statewise Details of Election Expenses**

Name of the State                      NCT OF DELHI

**Schedule- 21**

**Total Expenses authorized/incurred for the candidate(s) by State/Distt./Local Units (Other than general party propaganda) on Public meetings/processions etc (barricades/audio etc/hired vehicles for the audience /**

S.No.	Name of the State/No.and Name of the Assembly/ Parl.Constituency.	Name of Candidate(s)	Details of the items	Total Amount (including outstanding amt.)
1	NIL	NIL	NIL	0.00
2				
3				
4				0.00
<b>Total</b>				

**Statewise Details of Election Expenses**

Name of the State                      NCT OF DELHI

**Schedule- 22**

**Any other expense(s) for the candidate(s) authorized/incurred by State/Distt./ Local Units (propaganda) on Public meetings/processions etc (barricades/audio etc/hired vehicles for the audience /**

S.No.	State	No.and Name of the Assembly /Parl. Constituency	Name of the Candidate(s)	Details of the items	Total Amount (including outstanding amt)
1	NIL	NIL	NIL	NIL	0.00
2					
3					
4					0.00
<b>Total</b>					<b>0.00</b>

